

S.N O	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the date of institution and disposal
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-769/2023	09.05.2023	01.02.2024	268	25	1
			Suit for Recovery	CS COMM-1565/2022	10.06.2022	01.02.2024	601	25	0
			Suit for Recovery	CS COMM-3198/2021	06.09.2021	02.02.2024	879	24	1
			Suit for Recovery	CS COMM-4377/2021	28.10.2021	02.02.2024	827	27	0
			Suit for Recovery	CS COMM-1067/2020	28.07.2020	03.02.2024	1285	31	3
			Suit for Recovery	CS COMM-108/2023	16.01.2023	03.02.2024	383	23	1
			Suit for Recovery	CS COMM-2757/2022	24.12.2022	05.02.2024	408	23	0
			Suit for Recovery	CS COMM-2241/2022	24.09.2022	05.02.2024	499	34	2
			Suit for Recovery	CS COMM-399/2021	02.02.2021	06.02.2024	1099	40	2
			Suit for Recovery	CS COMM-63/2022	03.01.2022	06.02.2024	764	53	3
			Suit for Recovery	CS COMM-461/2023	15.03.2023	06.02.2024	328	27	0
			Suit for Recovery	CS COMM-4754/2021	16.11.2021	07.02.2024	813	44	2
			Suit for Recovery	CS COMM-4638/2021	10.11.2021	08.02.2024	820	16	1
			Suit for Recovery	CS COMM-1146/2022	26.04.2022	12.02.2024	657	45	1
			Suit for Recovery	CS COMM-1290/2021	05.04.2021	12.02.2024	1043	23	2
			Suit for Recovery	CS COMM-2148/2022	09.09.2022	13.02.2024	522	27	2
			Suit for Recovery	CS COMM-1487/2023	07.11.2023	14.02.2024	99	17	1

			Petition U/s 34 of Arbitration Act	OMP COMM-167/2022	11.11.2022	14.02.2024	460	11	2
			Suit for Recovery	CS COMM-5407/21	20.12.2021	15.02.2024	787	20	2
			Suit for Recovery	CS COMM-237/2022	20.01.2022	16.02.2024	757	23	3
			Suit for Recovery	CS COMM-1378/2022	30.05.2022	16.02.2024	627	30	1
			Suit for Recovery	CS COMM-2238/2022	24.09.2022	19.02.2024	513	19	2
			Suit for Recovery	CS COMM-2240/2022	24.09.2022	20.02.2024	514	20	1
			Suit for Recovery	CS COMM-637/2023	17.04.2023	21.02.2024	310	22	0
			Suit for Recovery	CS COMM-1433/2022	02.06.2022	22.02.2024	630	43	1
			Suit for Recovery	CS COMM-607/2022	16.02.2022	22.02.2024	736	34	2
			Suit for Recovery	CS COMM-4757/2021	16.11.2021	23.02.2024	829	21	2
			Suit for Recovery	CS COMM-479/2022	07.02.2022	24.02.2024	747	22	1
			Suit for Recovery	CS COMM-4539/2021	02.11.2021	26.02.2024	846	24	1
			Suit for Recovery	CS COMM-2912/2019	11.12.2019	27.02.2024	1539	34	3
			Suit for Recovery	CS COMM-4797/2021	17.11.2021	28.02.2024	833		
			Suit for Recovery	CS COMM-2665/2022	12.12.2022	28.02.2024	443	20	0
			Suit for Recovery	CS COMM-479/2021	10.02.2021	29.02.2024	1114	28	2
			Suit for Recovery	CS COMM-811/2023	16.05.2023	29.02.2024	289	23	0
			Suit for Recovery	CS COMM-290/2019	08.03.2019	29.02.2024	1819	12	3
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	NIL						

3	SH ILLA RAWAT DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	264/23	14.02.23	6.2.24	357	1	0
			Suit for Recovery	1142/22	26.04.22	22.02.24	667	1	2
			Suit for Recovery	1641/22	4.07.22	01.02.24	577	1	1
			Suit for Recovery	2452/22	5.11.22	5.2.24	457	1	1
			Suit for Recovery	1617/21	24.04.21	5.2.24	1017	1	3
			Suit for Recovery	1684/22	8.7.22	6.2.24	578	1	2
			Suit for Recovery	1680/22	08.07.22	07.02.24	579	1	2
			ABRITRATION	474/23	20.05.23	07.02.24	263	1	0
			MISC. DJ	149/23	02.03.23	07.02.24	342	1	0
			Suit for Recovery	928/22	23.03.22	07.02.24	686	1	1
			ARBITRATION	483/23	23.05.23	08.02.24	261	1	1
			Suit for Recovery	708/23	28.04.23	08.02.24	286	1	1
			Suit for Recovery	1052/22	08.04/22	12.02.24	675	1	2
			Execution petition	306/23	29.05.23	14.02.24	261	1	1
			Execution petition	219/23	19.04.23	16.02.24	302	1	0
			Suit for Recovery	1682/22	08.07.22	16.02.24	588	1	2
			Suit for Recovery	1683/22	08.07.22	19.02.24	591	1	2
			Execution petition	333/23	08.06.23	19.02.24	256	1	0
			Suit for Recovery	262/23	14.02.23	19.02.24	370	1	0

			Suit for Recovery	1141/22	26.04.22	20.02.24	665	1	2
			ABRITRATION	766/23	05.12.23	20.02.24	77	1	0
			Suit for Recovery	1328/20	18.09.20	20.02.24	1250	1	3
			Suit for Recovery	1118/22	20.04.22	21.02.24	672	1	1
			Suit for Recovery	1522/22	07.06.22	21.02.24	624	1	1
			Suit for Recovery	496/23	21.03.23	23.02.24	339	1	0
			Suit for Recovery	1023/23	13.07.23	23.02.24	225	1	1
			Suit for Recovery	1624/23	21.01.23	23.02.24	64	1	1
			Suit for Recovery	1054/22	08.04.22	26.02.24	689	1	2
			Suit for Recovery	1337/22	27.05.22	26.02.24	640	1	1
			Execution petition	493/23	22.09.23	26.02.24	157	1	0
			Suit for Recovery	2269/22	30.09.22	27.02.24	515	1	1
			Suit for Recovery	2165/22	13.09.22	27.02.24	532	1	1
			COUNTER CLAIM	31/23	03.06.23	27.02.24	269	1	0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	COMM)/699/	24-02-2023	01-02-2024	710 DAYS	SAME DAY	NIL
			RECOVERY	COMM)/1936/	14-08-2023	02-02-2024	547 DAYS	8 DAYS	NIL
			RECOVERY	COMM)/161/	25-01-2023	07-02-2024	378 DAYS	SAME DAY	NIL
			RECOVERY	COMM)/833/	30-05-2019	16-02-2024	723 DAYS	11 DAYS	NIL
			PETITION U/S 34	COMM.)/99	02-06-2023	17-02-2024	260 DAYS	12 DAYS	NIL

			PETITION U/S 34	COMM./99	5-07-2022	24-02-2024	589 DAYS	9 DAYS	NIL
			PETITION U/S 34	COMM./35	11-03-2022	27-02-2024	718 DAYS	13 DAYS	ONE
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	RECOVERY	COMM./699/24	02-02-2022	01-02-2024	710 DAYS	SAME DAY	NIL
			RECOVERY	COMM./1936/04	08-2022	02-02-2024	547 DAYS	8 DAYS	NIL
			RECOVERY	COMM./161/225	01-2023	07-02-2024	378 DAYS	SAME DAY	NIL
			RECOVERY	COMM./833/30	05-2019	16-02-2024	1723 DAYS	11 DAYS	NIL
			PETITION U/S 34	(COMM.)/99	02-06-2023	17-02-2024	260 DAYS	12 DAYS	NIL
			PETITION U/S 34	(COMM.)/99	15-07-2022	24-02-2024	589 DAYS	9 DAYS	NIL
			PETITION U/S 34	(COMM.)/35	11-03-2022	27-02-2024	718 DAYS	13 DAYS	ONE
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	940/2023	8.06.2023	03.02.2024	240	9	0
			OMP(COMM)	24/2023	6.02.2023	07.02.2024	356	11	0
			CS(COMM)	977/2023	1.07.2023	21.02.2024	235	13	0
			CS(COMM)	316/2021	27.01.2021	22.02.2024	1121	17	0
			CS(COMM)	1264/2019	22.07.2019	20.02.2024	1670	15	1
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	RECOVERY	CS (COMM) 3013/19	21.12.2019	02.02.2024	1504	43	2
			TRADE MARK ACT	CS(COMM) 2011/2019	18.12.2018	03.02.2024	1873	43	2
			RECOVERY	CS (COMM)-2205/2018	18.07.2018	22.02.2024	2045	22	NIL
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	CS/COMM/1449/2022	03.06.2022	08.02.2024	615		

			CS	CS/COMM/ 1031/2022	06-04- 2022	09-02- 2024	674		
			CS	COUNTER CLAIM/14/ 2023	07-03- 2023	09-02- 2024	339		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	Execution (Comm.)/95 /2023	14/02/23	45327	356	-	3
			CS (COMM)	CS (COMM)/35 4/2023	25/04/23	45336	295	-	4
			CS (COMM)	CS (COMM)/83 2/2023	03/11/23	45336	103	-	3
			CS (COMM)	CS (COMM)/30 5/2023	29/03/23	45346	332	-	3
			CS (COMM)	CS (COMM)/45 7/2021	01/10/21	45351	881	-	4
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						

21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL							
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL							
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL							
25	SH. SANDEEP YADAV	South	NIL							
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	875/2022	31-08-2022	05-02-2024	523	--	--	
			CS (COMM)	678/2022	16-07-2022	08-02-2024	572	--	--	
			CS (COMM)	698/2022	19-07-2022	09-02-2024	570	--	--	
			CS (COMM)	585/2023	09-06-2023	13-02-2024	249	--	--	
			CS (COMM)	799/2022	08-08-2022	19-02-2024	560	--	--	
			CS (COMM)	677/2022	16-07-2022	20-02-2024	584	--	--	
			CS (COMM)	612/2022	09-06-2022	22-02-2024	623	--	--	
			CS (COMM)	800/2022	08-08-2022	23-02-2024	656	--	--	
			CS (COMM)	372/2023	20-04-2023	29-02-2024	315	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	CS/COMM/484/2023	5/19/23	2/1/24	258	1		N/A	
			CS/COMM/292/2022	3/22/22	2/2/24	682	1		N/A	
			CS/COMM/592/2022	6/7/22	2/2/24	605	N/A		3	

	CS/COMM/686/2022	7/16/22	2/2/24	566	1	N/A
	CS/COMM/743/2022	7/28/22	2/2/24	554	8	N/A
	CS/COMM/793/2022	8/8/22	2/2/24	543	1	N/A
	CS/COMM/90/2023	1/24/23	2/2/24	374	1	N/A
	CS/COMM/262/2023	3/17/23	2/2/24	322	1	N/A
	CS/COMM/673/2022	7/14/22	2/3/24	569	1	N/A
	CS/COMM/481/2023	5/18/23	2/3/24	261	1	N/A
	CS/COMM/328/2023	4/6/23	2/5/24	305	1	N/A
	CS/COMM/825/2022 (TM)	8/23/22	5/16/24	632	1	N/A
	CS/COMM/1086/2022	11/3/22	2/16/24	470	N/A	3
	CS/COMM/703/2023 (TM)	7/20/23	2/20/24	215	1	N/A
	CS/COMM/704/2023 (TM)	7/20/23	2/20/24	215	1	N/A
	CS/COMM/942/2022	9/14/22	2/21/24	525	1	N/A
	CS/COMM/1140/2022	11/23/22	2/21/24	455	1	N/A
	OMP(COMM)79/2023	8/19/23	2/28/24	193	N/A	2
	CS/COMM/21/2023	3/13/23	2/29/24	353	N/A	2
	CSDJ/916/2019	10/18/19	2/3/24	1569	1	N/A
	CS/COMM/1139/2022	11/23/22	2/3/24	437	5	N/A
	CS/COMM/841/2023	9/16/23	2/3/24	140	9	N/A

				CS/COMM /91/2023	1/25/23	2/6/24	377	12	N/A
				CS/COMM /935/2022	9/13/23	2/14/24	154	25	N/A
				CS/COMM /101/2023	1/28/23	2/17/24	385	15	N/A
30	SH. AJAY KUMAR JAIN	South-East							
31	MS. ANU GROVER BALIGA	South-East	COMMERCIAL SUIT	CS COMM 16/2021	1/7/21	2/17/24	1136	3	1
			COMMERCIAL SUIT	CS COMM 75/2021	2/4/24	2/21/24	17	3	1
			COMMERCIAL SUIT	CS COMM 1187/2022	12/9/22	2/26/24	444	3	1
			COMMERCIAL SUIT	CS COMM 373/2021	9/2/21	2/27/24	908	3	1
			COMMERCIAL SUIT	EXECUTI ON COMM 283/23	5/23/23	2/27/24	280	3	1

32	SH. BHUPESH KUMAR	South-East	NIL						
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	454/2019	25-11-2019	16-02-2024	1541	30	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL						
41	SH. SURENDER S. RATHI	Shahdara	NIL						
42	SH. REETESH SINGH	Shahdara	NIL						
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						
44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 487/2022	12.10.2022	03.02.2024	479	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 209/2023	25.04.2023	03.02.2024	284	NIL	1
			ARBITRATION U/S 34	OMP COMM.33/2022	04.11.2022	06.02.2024	459	NIL	NIL
			ARBITRATION U/S 34	OMP COMM. 34/2022	07.11.2022	06.02.2024	456	NIL	2

			ARBITRATION U/S 34	OMP COMM. 35/2022	07.11.2022	06.02.2024	456	NIL	2
			COMMERCIAL SUIT	CS COMM. 54/2022	14.02.2022	17.02.2024	733	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 188/2019	20.11.2019	21.02.2024	1554	NIL	2
			ARBITRATION U/S 34	OMPCOMM. 38/2022	19.11.2022	23.02.2024	461	NIL	2
			COMMERCIAL SUIT	CS COMM. 4/2019	27.08.2018	24.02.2024	2007	NIL	NIL
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/453/2022	22.09.2022	08.02.2024	504	6	NIL
			Commercial Suit	CS (COMM)/224/2022	18.05.2022	17.02.2024	640	5	NIL
			Commercial Suit	CS (COMM)/57/2019	26.04.2019	28.02.2024	1769	14	1
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	CS (Comm)/107/2023	02.03.2023	29.02.2024	369	5	NIL
			Commercial Suit	CS (Comm)/108/2023	02.03.2023	29.02.2024	369	5	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	331/22	06.07.2022	27.02.2024	606 Days	10 Days	NIL